

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(DEPARTMENT OF REVENUE)

NEW DELHI, THE 2.1.85

NOTIFICATION  
(INCOME TAX)

No. 6103 (D.No.197/119/85-IT(AI)) In exercise of the powers conferred by sub clause (19) of clause (23C) of section 11 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Sanjay Gandhi Memorial Trust" for the purpose of the said section for the period covered by the assessment years 1986-87 to 1987-08.

( Ref: <sup>21</sup>IT(AI) )  
UNION SECRETARY CENTRAL BOARD OF DIRECT TAXES

To  
The Manager,  
Government of India Press,  
Ring Road, Mayapuri Industrial Area,  
(Near Rajouri Garden), New Delhi.

Copy to:-

1. Shri Arun Behra, Secretary, Sanjay Gandhi Memorial Trust, 12, Willington Crescent, New Delhi.
2. The Commissioner of Income-tax Delhi-VI, New Delhi with reference to his letter No.CIT/3-VI/84-85(90)/20/618, dt.6.11.1984.
3. All Commissioners of Income-tax.
4. Directors of Inspection(17)/(P&S)/(P&D)/(ITV), New Delhi.
5. Director of GST Services(Income-tax), 1st Floor, Akash-Chalita, Pata Sundri Lane, New Delhi(5 copies).
6. All Officers & Sections of I.T. Wing of CBDT, New Delhi.
7. Comptroller & Auditor General of India, New Delhi(20 copies)
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9. Director of Training, IIS(Direct Taxes), Staff College, Nagpur(5 copy)
10. Shri P.R. Nartha, Joint Secy, Ministry of Law, Justice & Company Affairs(Department of Legal Affairs), New Delhi.

*Atul K...*  
( ATUL K... )  
SECTION OFFICER  
CENTRAL BOARD OF DIRECT TAXES